

**GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION No. 836  
TO BE ANSWERED ON 06.02.2020**

**Works under Jal Shakti Abhiyan**

†836. SHRI CHUNNI LAL SAHU:

Will the Minister of JAL SHAKTI be pleased to state.

- (a) whether the Government has commenced work in the rural and urban areas under Jal Shakti Abhiyan – Har Ghar Jal Yojana;
- (b) if so, the details of the various works undertaken in this regard, State-wise; and
- (c) the time by which the Government proposes to complete the said works?

**ANSWER  
MINISTER OF STATE FOR JAL SHAKTI  
(SHRI RATTAN LAL KATARIA)**

(a) to (c) Government of India has launched Jal Shakti Abhiyan (JSA) to spread awareness among all stakeholders in 256 water stressed districts about water conservation in two phases, Phase-I from 1<sup>st</sup> July, 2019 to 30<sup>th</sup> September, 2019 and Phase-II from 1<sup>st</sup> October, 2019 to 30<sup>th</sup> November, 2019 in the Southern States which receive retreating monsoon.

Under Jal Shakti Abhiyan, officers, groundwater experts and scientists from the Government of India have worked with State and District officials in these water-stressed districts of the country to promote water conservation and water resource management by focusing on accelerated implementation of five target interventions, viz. water conservation & rainwater harvesting, renovation of traditional and other water bodies/ tanks, reuse and recharge of bore wells, watershed development and intensive afforestation. With this campaign, huge awareness has been generated and various stakeholders, viz. government departments, agencies, NGOs, officials, Panchayats, individuals, etc. have started taking steps for water conservation.

Government of India has also launched Jal Jeevan Mission – Har Ghar Jal in August, 2019 which aims at providing potable water at service level of 55 litre per capita per day (lpcd) to every rural household through Functional Household Tap Connection (FHTC) by 2024.

Water being State subject, power to plan, approve and implement rural water supply schemes is vested with State governments. Government of India supports the efforts of State governments by providing technical and financial assistance. A budgetary allocation of Rs.10,000.66 Crore has been made for the financial year 2019-20 under JJM and as on 04.02.2020, an amount of Rs. 6,914.45 Crore has been released to the States/ UTs. The details are annexed.

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**Annex referred in the reply to Lok Sabha Unstarred Question No. 836 due for reply on  
06.02.2020**

**State wise details of allocation and releases under JJM during 2019-20**

Rs. in Crore

<b>S. No.</b>	<b>States/ UTs</b>	<b>Central Allocation</b>	<b>Central Release</b>
1.	A&N Islands	1.78	0.5
2.	Andhra Pradesh	372.64	151.73
3.	Arunachal Pradesh	132.55	132.55
4.	Assam	794.95	339.33
5.	Bihar	887.31	326.25
6.	Chhattisgarh	208.04	65.82
7.	Goa	7.57	3.08
8.	Gujarat	390.31	390.31
9.	Haryana	149.95	149.95
10.	Himachal Pradesh	148.67	148.67
11.	Jammu And Kashmir	322.03	198.98
12.	Jharkhand	367.69	128.26
13.	Karnataka	546.06	546.06
14.	Kerala	248.76	101.29
15.	Ladakh	166.65	0
16.	Madhya Pradesh	571.6	571.6
17.	Maharashtra	847.97	345.28
18.	Manipur	67.69	28.2
19.	Meghalaya	86.02	35.84
20.	Mizoram	39.87	39.87
21.	Nagaland	56.49	23.54
22.	Odisha	364.74	148.51
23.	Puducherry	2.5	0
24.	Punjab	227.46	92.62
25.	Rajasthan	1,051.71	678.24
26.	Sikkim	15.41	15.41
27.	Tamil Nadu	373.87	151.45
28.	Telangana	259.14	105.52
29.	Tripura	107.64	44.86
30.	Uttar Pradesh	1,606.28	1,476.61
31.	Uttarakhand	170.53	69.43
32.	West Bengal	995.33	404.69

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